Rules of Procedure and Conduct of Business in the Raiya Sabha, I am directed to inform the Lok Sabha that the Rayya Sabha, at its sitting held on the 3rd September. agreed without any amendment to the Government Savings Banks (Amendment) Bill. 1959, which was passed by the Lok Sabha at its sitting held on the 31st August, 1959"

(5) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Criminal Law (Amendment) Bill. 1959 which has been passed by the Raiva Sabha at its sitting held on the 2nd September, 1959"

## BILL PASSED BY THE RAJYA SABHA LAID ON THE TABLE

Secretary Sir, I lay on the Table of the House the Criminal Law (Amendment) Bill. 1959, as passed by Rajya Sabha

## COMMITTEE OF PRIVILEGES

## TENTH REPORT

Sardar Hukam Singh (Bhatinda) Sir, I beg to lay on the Table the Tenth Report of the Committee or Privileges

12:57 hrs.

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

TALKS BETWEEN THE PRESIDENT OF PARISTAN AND THE PRIME MINISTER OF INDIA

Shri Supakar (Sambalpur) Sir. under Rule 197, I beg to call the at-

tention of the Prime Minister to the following mater of urgent importance and I request that may make a statement thereon:--

Attention to

Public Importance

"The talks held between the President of Pakistan and the Prime Minister of India on the 1st September, 1959"

Shri Jawaharial Nohru: The President of Pakistan reached Palam airport on the 1st September, 1959, soon after 11 o'clock in the morning He was received by the Prime Minister and stayed at Palam about an hour and a half For the greater part of this time, the President and Prime Minister met by themselves and discussed various matters wards the end of this meeting. the Foreign Minister of Pakistan. the High Commissioner of Pakistan ın India, the High Commissioner of India in Pakis an and the Commonwealth Secretary of India were also invited to join in these talks. At the conclusion of this meeting, a 10int statement was issued, a copy of which is attached

The talks between the President and the Prime Minister were informal in nature and were very friendly throughout Tne President of Pakistan expressed his strong desire neighbourly relations between two countries and said that there was them which no problem between could not be solved in a friendly way The Prime Minister entirely agreed. No particular subject was discussed in detail Casual reference was made to some of the problems between the and the President two countries pointed out that if friendly relations could be established between the two countries and fears and apprehensions of both of them removed, this result in a reduction, on both sides, of expenditure on armament and help in releasing moneys for economic development The Prime Minister agreed and added that in the primary objective that they before them was social and economic